

1	2	3	4
19.	Tamil Nadu	1896.76	27.36
20.	Tripura	73.38	1.02
21.	Uttar Pradesh	5014.83	72.32
22.	West Bengal	2000.51	28.84
23.	A and N Islands	45.15	0.64
24.	Arunachal Pradesh	367.15	5.23
25.	Chandigarh	60.73	0.88
26.	D and N Haveli	23.79	0.36
27.	Delhi	100.58	1.44
28.	Goa, Daman and Diu	193.36	2.80
29.	Lakshdweep	30.49	0.44
30.	Mizoram	180.68	2.60
31.	Pondicherry	76.75	1.12
All India		27730.62*	400.00@

\*This does not include Rs. 1020 lakhs meant for Central Cell, monitoring and evaluation and scheme for strengtbening of block level administration.

\*\*To be equally matched by State Government.

@The balance of Rs. 100 lakhs has been kept for meeting the committed liabilities.

Central Assistance to Orissa for  
Wildlife Management

given as grant during the last 3 years, are as follows :

2401. SHRIMATI JAYANTI PATNAIK :  
Will the Minister of ENVIRONMENT AND  
FORESTS be pleased to state :

(i) Assistance for development of  
Sanctuaries

(a) the details of schemes under imple-  
mentation in Orissa for management of wild  
life with Central assistance; and

1984-85	1985-86	1986-87
Rs. 12,32,000	Rs. 2,91,923	—

(b) the grants given by the Union  
Government during the last three years for  
these schemes ?

(ii) Project Tiger

THE MINISTER OF ENVIRONMENT  
AND FORESTS (SHRI BHAJAN LAL) :  
(a) and (b). Details of centrally assisted  
wildlife schemes under implementation in  
Orissa and the extent of central assistance

1984-85	1985-86	1986-87
Rs. 8,83,000	Rs. 9,93,000	Rs. 11,40,000

**(iii) Assistance for development of selected Zoos**

1984-85	1985-86	1986-87
Rs. 1,12,000	Rs. 1,85,000	Rs. 3,75,000

**(iv) Assistance for captive breeding and rehabilitation of endangered species (New Scheme)**

1986-87
Rs. 1,25,000

**Central Assistance to Regional Plant Resource Centre Bhubaneswar**

2402. SHRIMATI JAYANTI PATNAIK : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether any financial assistance is being given by the Union Government to the Regional Plant Resource Centre Bhubaneswar;

(b) if so, since when and the amount given annually during the last two years;

(c) whether the assistance given is adequate for the Regional Plant Resource Centre to undertake its various programmes;

(d) the amount proposed to be sanctioned to that Regional Plant Resource Centre in 1987-88; and

(e) the details thereof ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL) :  
(a) Yes, Sir.

(b) An amount of Rs. 8,74,500.00 was released during 1985-86.

(c) The assistance sanctioned is adequate for the programmes sanctioned to the Centre.

(d) and (e). Any further amount to be released for the Centre can be determined

only when the Centre submits the statement of expenditure from the earlier grants.

**Production of Heavy Water in Talcher Heavy Water Plant**

2403. SHRIMATI JAYANTI PATNAIK : Will the PRIME MINISTER be pleased to state :

(a) the target date fixed by which the Talcher Heavy Water Plant will start producing heavy water;

(b) whether the production has started in that plant;

(c) the total quantum of heavy water produced in that plant so far; and

(d) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : (a) and (b). The plant was shut down following an accident in April 1986 and is expected to resume production in April 1987.

(c) and (d). In the period prior to shut down following the accident the plant produced small quantities of heavy water because of insufficient and infrequent supply of synthesis gas and steam from the fertiliser plant and due to some technical problems faced by the plant. Suitable modifications have been carried out to overcome these technical problems.

**Pattern of District Administration**

2404. SHRI SYED SHAHABUDDIN : Will the PRIME MINISTER be pleased to state :

(a) the basic features of the proposed uniform pattern of district administration in the country;

(b) the major points of departure from the existing pattern;

(c) whether the proposed reforms are to